

S.No.44

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
07-05-2024 AT 10:30 AM**

**CP (IB) No. 193/95/HDB/2023**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Bank of Baroda

**...Petitioner**

**AND**

Mr. P Venkateswara and  
M/s. Kanakadhara Ventures Private Limited

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Matter re-posted to 28.05.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**